

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 34/2019

IN

Original Application No. 752/2018

IN THE MATTER OF:

Ramesh Chand

... Applicant

VERSUS

East Delhi Municipal Corporation

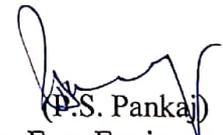
... Respondents

NDOH:- 10.02.2020

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Filed by



(P.S. Pankaj)
Sr. Env. Engineer
(Delhi Pollution Control Committee)

New Delhi:
Dated: 28.01.2020

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IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 27.11.2019 and pleased to issue following directions:

".....let the Delhi Pollution Control Committee (DPCC) verify the factual position and to furnish a report by e-mail at judicial-ngt@gov.in....."

2. That, in compliance of the orders passed by this Hon'ble Tribunal, the premises as mentioned in the complaint was inspected by DPCC Officials along with EDMC officials on 27.01.2020.

3. It is submitted that, the premises is occupied by Sh. Satish Kumar and is being used for residence purpose. No trade activity/industrial activity observed in the premises.

The present action taken report may kindly be taken on record.


(P.S. Pankaj)

Sr. Environmental Engineer

Date: 28/01/2020

Place: Delhi